

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 176 OF 2018 &**  
**IA NO. 731 OF 2018**

**Dated: 13<sup>th</sup> November, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>M/s Sahasradhara Energy Private Ltd.</b>	<b>...</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Uttar Pradesh Electricity Regulatory Commission &amp; Ors.</b>	<b>...</b>	<b>Respondent(s)</b>

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava  
Ms. Harshita Sinha for R-2

**ORDER**

The learned counsel appearing for the Appellant and learned counsel appearing for the Respondents submitted that, pleadings in this matter are completed and the matter may kindly be listed for hearing.

Submissions made by the learned counsel for the appearing parties, as stated supra, are placed on record.

List the matter for hearing on **07.01.2019**, as agreed by the learned counsel appearing for both the parties.

In the meantime, the learned counsels for the appearing parties are permitted to file their respective written submission in this matter.

**(S.D. Dubey)**  
**Technical Member**  
*vt/pk*

**(Justice N.K. Patil)**  
**Judicial Member**